



Government of Jammu and Kashmir
General Administration Department
(Services) Civil Secretariat, Jammu.

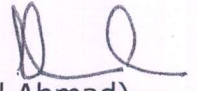
NOTIFICATION
Jammu, the 21st January, 2019

SRO 67.- In exercise of the powers conferred by section 131 of the Constitution of Jammu and Kashmir, the Governor hereby makes the following amendments in regulation 4 of the Jammu and Kashmir Public Service Commission (Condition of Service) Regulations, 1957; namely:-

- (i) for the figures, signs and words "75500 (annual increment @ 3%)–80000", wherever occurring, the words, figures and sign "level-16 (Rs.205400-224400)", shall be substituted;
- (ii) for the words, figures and signs "HAG Scale:67000 (annual increment @3%)-79000", wherever occurring, the words, figures and sign "level-15 (Rs.182200-224100)", shall be substituted;
- (iii) for the words, letters and figures "shall not exceed Rs. 80000" the words letter and figures "shall not exceed Rs. 2,25,000/- (level-17 of pay matrix of 7th Pay Commission) shall be substituted.

The revised pay levels shall be applicable with effect from 01.01.2016 as envisaged under SRO-193 dated 24.04.2018 issued by the Finance Department strictly as per terms and condition prescribed therein. The arrears on this account shall be payable as per the instructions contained in SRO-193 dated 24.4.2018.

By order of the Government of Jammu and Kashmir.


(Hilal Ahmad),

Commissioner/Secretary to the Government.

No: GAD(Ser)IAS/53/2010

Dated: 21.01.2019

Copy to the:

1. All Financial Commissioners.

2. Vice-chairman & Director General, J&K Institute of Management, Public Administration and Rural Development.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. All Commissioners/Secretaries to the Government.
9. Divisional Commissioner, Jammu/Kashmir.
10. Chairperson, J&K Special Tribunal.
11. All Heads of Departments / Managing Directors.
12. All Deputy Commissioners.
13. Secretary, J&K Public Service Commission.
14. Director Estates.
15. Director, Archives, Archaeology and Museums, J&K.
16. Director, Information, J&K.
17. Secretary, J&K Legislative Assembly/Council.
18. OSD to the Hon'ble Speaker, J&K Legislative Assembly.
19. General Manager, Government Press, Srinagar/Jammu.
20. Private Secretary to the Governor.
21. Private Secretary to Advisor(G) to the Governor.
22. Private Secretary to Advisor(K) to the Governor.
23. Private Secretary to Advisor(S) to the Governor.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
26. Incharge website, GAD.
27. Government Order file/Stock file.